

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1576
TO BE ANSWERED ON 27th NOVEMBER, 2019

IMPORT OF RUBBER CUP LUMPS

1576. ADV. DEAN KURIAKOSE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has received any representation from the manufacturing industry seeking permission for the import of rubber cup lumps into the country;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether the Government has conducted or plans to conduct a comprehensive study in order to understand the possible impact of import of rubber cup lumps on the domestic rubber plantation industry and the price of natural rubber in the country; and
- (d) if so, the details and the findings thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

- (a) & (b): Representations from block rubber processing industry has been received requesting to permit import of rubber cup lumps. Import of rubber cup lump is not permitted as only types and forms of rubber having technical standards by Bureau of Indian Standards (BIS) or any other recognised body can be imported into the country as per Notification No.S.O.1205 (E) dated 12.12.2001. Further, since rubber cup lumps are unprocessed material, there are sanitary and phytosanitary concerns too.
- (c) & (d): There is no proposal under consideration to conduct a study on import of rubber cup lump.
